

**GOVERNMENT OF INDIA
MINISTRY OF YOUTH AFFAIRS & SPORTS
(DEPARTMENT OF SPORTS)**

**LOK SABHA
STARRED QUESTION NO. *177
TO BE ANSWERED ON 27.07.2017**

National Playing Fields Association of India

***177. DR. SANJAY JAISWAL:**

Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

(a) the key initiatives, progress and achievements of the National Playing Fields Association of India during the last three years and the current year; and

(b) the number of meetings held by its Governing Body during the said period along with the actions taken as a result thereof?

**ANSWER
THE MINISTER OF STATE (INDEPENDENT CHARGE)
FOR YOUTH AFFAIRS & SPORTS
(SHRI VIJAY GOEL)**

(a) to (b) A statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (b) OF THE LOK SABHA STARRED QUESTION NO. *177 FOR 27.07.2017 ASKED BY DR. SANJAY JAISWAL, MP, REGARDING NATIONAL PLAYING FIELDS ASSOCIATION OF INDIA

(a) National Playing Field Association of India (NPFAI) has been set up by this Ministry with a view to promoting, protecting and preserving playing fields across the country. The NPFAI has been registered under the Societies Registration Act, 1860 on 24.02.2009.

So far, seven States, namely, Andhra Pradesh, Haryana, Himachal Pradesh, Mizoram, Odisha, Madhya Pradesh and Rajasthan have formed State Playing Fields Associations and registered under the Societies Act. In addition, Five States, namely, Karnataka, Kerala, Manipur, Tripura and West Bengal have created State Playing Field Association under Government orders.

All States/ Union Territories (UTs) have been requested to take necessary steps for promoting protecting and preserving playing fields in their respective States by forming State level association by State Sports Department and preparing a State wide database of such fields.

(b) The governing body meeting of the NPFAI was held on 06.06.2017 under my Chairmanship. The important decisions taken in the meeting are summarized below:-

- i. Playfield development needs to be taken up at Schools level, University level, Community level and Rural level.**
- ii. A National inventory of playgrounds, as well as other sports infrastructure need to be developed by geo-tagging all such infrastructure with other vital and relevant information and put in public domain.**
- iii. A structured user-friendly portal will be developed by Department of Sports for gathering and compiling this information at four layers, namely, National level (comprising**

organs of the Central Government), State Level, District Level and Local body level.

- iv. Open Space Management in Town Planning needs to be recognized and given due emphasis for development of playgrounds, especially in Smart cities. Department of Sports will prepare a draft policy drawing from global best practices in this regard and forward it to the Ministry of Urban Development for consideration and incorporation in Town Planning guidelines.**
